

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1300
TO BE ANSWERED ON THE 06/12/2024

WOMEN FARMERS IN COUNTRY

1300. SMT MAMATA MOHANTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that different wages have been fixed by Government for male and female workers working in different agriculture sectors;
- (b) whether it also a fact that as India is a major agricultural country and women are the majority wage earners;
- (c) whether Government is considering to fix wage for women workers in agriculture; and
- (d) if so, the details regarding the number of women working as labour across the country in agriculture sector?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): Agriculture is classified as a scheduled employment under the Minimum Wages Act, 1948. Under the provisions of the Minimum Wages Act, 1948, both the Central and the State Governments are appropriate Governments to fix, review and revise the minimum wages of the employees employed in the scheduled employments, including agriculture, under their respective jurisdictions. The minimum wages fixed by the appropriate government in the scheduled employment under the Minimum Wages Act, 1948 are equally payable to both male and female workers and the Minimum Wages Act, 1948 does not discriminate on the basis of gender.

As per the Census 2011 conducted by the Office of the Registrar General of India, 6.16 crore women are engaged as agricultural labourers. The State-wise details of women's participation in agricultural labour is at Annexure.

STATEMENT IN REPLY TO PART (b & d) OF RAJYA SABHA UNSTARRED QUESTION
NO. 1300 ANSWERED ON 06/12/2024 REGARDING WOMEN FARMERS IN COUNTRY.

State-wise number of Agricultural Labour – Census 2011		
Sl. No.	State\UT	Female Agricultural Labour
	India	61591353
1.	Jammu & Kashmir	133361
2.	Himachal Pradesh	71978
3.	Punjab	349010
4.	Chandigarh	312
5.	Uttarakhand	116761
6.	Haryana	486892
7.	Delhi	8123
8.	Rajasthan	2806995
9.	Uttar Pradesh	6135781
10.	Bihar	5774932
11.	Sikkim	13103
12.	Arunachal Pradesh	17794
13.	Nagaland	31105
14.	Manipur	68886
15.	Mizoram	19299
16.	Tripura	139512
17.	Meghalaya	92022
18.	Assam	716136
19.	West Bengal	2736028
20.	Jharkhand	2094352
21.	Odisha	3258157
22.	Chhattisgarh	2747333
23.	Madhya Pradesh	5881610
24.	Gujarat	3189824
25.	Daman & Diu	410
26.	Dadra & Nagar Haveli	12346
27.	Maharashtra	6711602
28.	Andhra Pradesh	8837732
29.	Karnataka	3872684
30.	Goa	11944
31.	Kerala	464855
32.	Tamil Nadu	4763840
33.	Puducherry	25597
34.	Andaman & Nicobar Islands	1037

Source: Office of the Registrar General of India.
